

From

Registrar General High Court of Uttarakhand Nainital.

To

- 1. The Chief Secretary, Govt. of Uttarakhand, Dehradun.
- 2. Director General of Police, State of Uttarakhand, Dehradun.
- 3. All the District Judges / Principal Judge / Judge, Family Courts, State of Uttarakhand.
- Legal Advisor to Hon'ble The Governor, State of Uttarakhand. 4.
- 5. Director, Uttarakhand Judicial & Legal Academy, Bhowali, Nainital.
- 6. Secretary, Law-cum-L.R., Govt. of Uttarakhand, Dehradun.
- 7. Principal Chief Conservator of Forests, Uttarakhand, Dehradun.
- 8. Registrar, State Consumer Redressal Commission, House No. 176, Ajabpur Kalan, Near Spring Hills School, Mothrowala Road, Dehradun, 248415.
- 9. Member Secretary, Uttarakhand State Legal Services Authority, Nainital.
- 10. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital.
- 11. Presiding Officer, Labour Courts, Dehradun, Hardwar and Kashipur, District Udham Singh Nagar.
- 12. Presiding Officer, Food Safety Appellate Tribunal, Dehradun and Haldwani (Nainital).
- 13. Registrar, Public Service Tribunal, Uttarakhand, Dehradun.
- 14. Chairman, Uttarakhand Co-operative Tribunal, Dehradun.
- 15. Secretary-cum-Registrar, State Level Police Complaint Authority, Dehradun.
- 16. Chairman, Permanent Lok Adalat, Dehradun, Haridwar, Nainital and Udham Singh Nagar

No. 2656 /U.H.C./Admn.B/2023

Dated: 26th

May, 2023

Subject: 'Cleanliness Drive' Scheduled on 18.06.2023 (Sunday) from 08:00 a.m. onwards.

Madam / Sir,

Apropos to the above, you are kindly intimated that Hon'ble Court is pleased to launch a 'Cleanliness Drive', scheduled to be held on 18.06.2023 (Sunday) from 08:00 a.m. onwards for four hours to undertake "Shram Daan" for collecting garbage from the local areas and for making them clean. The said 'Cleanliness Drive' will be organized at High Court of Uttarakhand, all District Court Headquarters and Outlying Courts. The Drive at High Court will be led by Hon'ble The Chief Justice.

- 2. For this Drive, garbage vulnerable locations / areas such as tourist destinations and pilgrimage sites, shall be identified and marked to clean streets, roads etc. from filth and garbage.
- 3. The 'Cleanliness Drive' shall be started with a 'Swachchhta Pledge' (copy enclosed), to reiterate commitment and involvement to cleanliness in order to create awareness among people about the importance of keeping their surroundings clean and to take initiatives to manage waste in right way.

- In this regard, I am directed to request the District Judges / Principal Judge / Judges, Family Courts that District Administration / Local Bodies of their concerned Districts be requested to participate and provide necessary tools / equipments for carrying out the cleanliness drive such as gloves, masks, brooms, bins, bags, ploggers etc. for collecting the garbage and also to provide vehicles to transport the collected garbage to the dumping site for proper disposal. The necessary support shall also be mobilized from Schools / Institutions, People in the area and NGOs etc. dealing in waste management. It is also requested to mobilize support from all the Bar Associations including Bar Associations in Outlying courts, District Legal Services Authorities (DLSAs), Tehsil Legal Services Committees and Para Legal Volunteers join this Drive.
- 5. I am also directed to request The Chief Secretary, State of Uttarakhand to kindly direct District Administrations of all Districts to mobilize the support of all concerned, in coordination with the District Judgeships, for the successful organization of the 'Cleanliness Drive'.
- 6. And, I am directed to request The Director General of Police, State of Uttarakhand to kindly direct the concerned to participate in this 'Cleanliness Drive' in coordination with the concerned District Judgeships, for the successful organization and management of the Drive.
- 7. All other stakeholders, to whom, this letter is addressed and also those to whom, copy is being sent, are requested to participate in the 'Cleanliness Drive' and to take all necessary steps in this regard.
- 8. All the steps taken for the successful 'Cleanliness Drive' be informed to this office time to time.
- 9. You are, therefore, informed and requested accordingly.

Encl: As above.

Regards,

Yours sincerely,

(Anuj Kumar Sangal) Registrar General.

No. — /U.H.C./Admn.B/2023

Dated: -

May, 2023

Copy, for information and soliciting necessary support for the successful organization of the 'Cleanliness Drive', to:

- 1. Advocate General, Govt. of Uttarakhand, Nainital.
- 2. Chief Standing Counsel, Govt. of Uttarakhand, Nainital.
- 3. Government Advocate, Govt. of Uttarakhand, Nainital.
- 4. Standing Counsel, Govt. of Uttar Pradesh, Nainital.
- 5. Asstt. Solicitor General of India, Uttarakhand, Nainital.
- 6. President, Uttarakhand Bar Council, Nainital.
- 7. President, High Court Bar Association, Nainital.
- 8. All the District Bar Associations, including Bar Associations of Outlying Courts, through the District Judges concerned.

Registrar (Judicial)



Cleanliness Drive scheduled on 18th June, 2023 (Sunday) from 08:00 AM onwards

1. Cleanliness drive

• Initiated from High Court, District Court and Outlying Courts.

 ULBs will identify other suitable locations like Garbage Vulnerable Point, Tourist Destinations and Pilgrimage sites, Ghats etc.

 ULBs will ensure transformation of all Garbage Vulnerable Points by putting wall paintings, plantation etc. near GVPs.

 ULBs will conduct cleanliness drive in highways, adjacent to ULB boundary, to clean the road sides.

ULBs will arrange necessary tools like gloves, masks, brooms, bins, bags, plogging sticks etc.
for participants.

• ULBs will ensure availability of Waste Collection Vehicle throughout the cleanliness drive to transport the collected waste.

 ULBs will prepare report on quantity of waste collected, types of events organized, number of volunteers participated.

 ULBs will ensure all necessary arrangements for the event, availability of refreshment and drinking water during the drive.

2. Awareness Drive

- Initiate with Mass Swachhata Pledge headed by Hon'ble Chief Justice of Uttarakhand at Nainital, Hon'ble District Judges at district headquarters and Hon'ble Judges of Outlying Courts at their specific locations.
- ULBs will Organise Nukkad Natak to address the issue of Source Segregation & Single Use Plastic.
- ULBs will ensure Door to Door awareness campaign with the help of Ward Councillors, SHGs, NGOs, Mohalla Swachhata Samiti etc. to address the issue of source segregation & Single Use Plastic.
- ULBs will Organise awareness rally in market area by involving market associations, NSS, NCC, NYKS, SHGs and other NGOs.
- ULBs will create Social Media Campaigns, miking through waste collection vehicles, flash messages in Cinema Halls, Malls, other important places etc. to promote the 18th June, 2023 event. (12th June to 18th June, 2023).
- ULBs can organize felicitation of Sanitation Workers.
- ULBs will ensure vast coverage of the event through electronic and print media.
- 3. Urban Development Directorate, Dehradun will provide printable designs of all the IEC material, Swachhata Pledge format and reporting format.
- 4. On 3rd June, 2023 VC with all the ULBs will be conducted by Directorate to debrief the event activities & SoPs of the event.
- 5. By 8th June, 2023 directorate will share IEC material designs to all the ULBs.
- 6. On 12th June, 2023 Directorate and ULBs will initiate a week-long social media campaign to promote the event.
- 7. On 13th June, 2023 ULBs will organize a meeting with market associations, PM Svanidhi beneficiaries.
- 8. On 14th June, 2023 ULBs will organize a meeting with Brand Ambassadors, NGOs, NSS, NCC, NYKS officials.
- 9. On 15th June, 2023 NULM SHGs will organize special meeting with its members to take Swachhata Pledge and to mobilise citizens for 18th June, 2023 cleanliness event.
- 10. On 16th June, 2023 ULBs will organize ward level meetings with PMAY beneficiaries, RWAs and Mohalla Committees.
- 11. On 17th June, 2023 ULBs will organize media briefing session for inviting all the citizens.
- 12. On 18th June, 2023 ULBs will organize all the activities at ground level and share the report to Directorate by 12:30 PM.

Form of Pledge-

I take the pledge that-

- I will remain committed towards cleanliness and devote time for this.
- I will initiate the quest for cleanliness with myself, my family, my locality and my work place.

प्रतिज्ञा का रूप-

मैं शपथ लेता हूँ कि-

- मैं स्वच्छता के प्रति वचनबद्ध रहूंगा और इसके लिए समय दूंगा।
- में स्वयं से, अपने परिवार से, अपने मोहल्ले से और अपने कार्य स्थल से स्वच्छता की पहल करूँगा।

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